NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/58/2016

NAME OF THE PETITIONER(S)

: Saraswathi

NAME OF THE RESPONDENT(S)

: Nagabhushanam Precision Engg Industries P Ltd & 7 Ors

UNDER SECTION

: 397/398, 237, 235 & 111A

S.No. NAME (IN CAPITAL) **SIGNATURE**

DESIGNATION

REPRESENTATION BY WHOM

ORDER

Shri S Narasimman, representing counsel for petitioner present and reported that the notice sent to R1 is returned unclaimed. He sought time for submitting the affidavit showing proof of service, postal receipts and track delivery details.

Put up on 13.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)